

The motion was adopted.

SHRI V.S. KRISHNA IYER : Sir, I introduce the Bill.

PASSPORTS (AMENDMENT) BILL*

[*English*]

(Amendment of Section 10)

SHRI SYED SHAHABUDDIN (Kishanganj) : Sir, I beg to move for leave to introduce a Bill further to amend the Passports Act, 1967.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill further to amend the Passports Act, 1967.”

The motion was adopted.

SHRI SYED SHAHABUDIN : Sir, I introduce the Bill.

MR. CHAIRMAN :

Shri K. Ramamurthy.. Not present.

Shri K.S. Rao .. Not present

Shri V. Sobhandreeswara Rao.

**FOREST (CONSERVATION)
AMENDMENT BILL***

[*English*]

(Amendment of Section 2 etc.)

SHRI V. SOBHANADREESWARA RAO (Vijayawada) : Sir, I beg to move for leave to introduce a Bill to amend the (Forest Conservation) Act, 1980.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill to amend the Forest (Conservation) Act, 1980.”

The motion was adopted.

SHRI V. SOBHANADREESWARA RAO : Sir, I introduce the Bill.

15.31 hrs.

TOBACCO BOARD AMENDMENT BILL*

[*English*]

(Amendment of Section 8, etc.)

SHRI V. SOBHANADREESWARA RAO (Vijaywada) : Sir, I beg to move for leave to introduce a Bill further to amend the Tobacco Board Act, 1975.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill further to amend the Tobacco Board Act, 1975.”

The motion was adopted

SHRI V. SOBHANADREESWARA RAO : Sir, I introduce the Bill.

15.32 hrs.

**CONSTITUTION (AMENDMENT)
BILL Contd.**

[*English*]

Amendment of Article 244 etc.

MR. CHAIRMAN : The next item is : Further consideration of the following motion moved by Shri Piyus Tiraky on the 28th August, 1987, namely :-

*Published in Gazette of India Extra Ordinary, Part II, Section 2, dated 6.11.1987.

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